## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 4/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.01.2017

Name of the Company:

Parikh Enterprises Pvt. Ltd.

Section of the Companies Act:

Section 134 (3)(o) r.w. 135 of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION

SIGNATURE

1.

2

## **ORDER**

None present for petitioner.

Registry is directed to issue notice to the petitioner to appear before this Tribunal either in person or through professional on 22/2/2017 failing which further steps follows.

List the matter on 22/2/2017 for hearing before admission.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 31<sup>st</sup> day of January, 2017.